

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER : CP/75/2017

NAME OF THE APPLICANT : PRODAPT TECHNOLOGY HOLDINGS PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	M-12 ANANTH	Joint Director, MCA,	 15-12-17
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**ORDER**

Counsel for the applicant present. Joint Director, Office of the Regional Director present. Time is adjourned at request of both counsels to make submissions. Put up on 02.01.2018.

-set-

**S Vijayaraghavan**  
Member (Technical)

-set-

**K Anantha Padmanabha Swamy**  
Member (Judicial)

bc